

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No.393(ND)/2017

IN THE MATTER OF:

India Education Services Pvt. Ltd.

.... Applicant/petitioner

Order under Sections 66 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

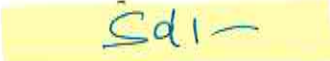
Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s): Mr. Rajat Jariwal, Mr. Sahil Narang & Ms. Shreya Gulati,
Advocates

For the Respondent(s):

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

24.11.2017
VINEET